

ITEM NO.101

COURT NO.6

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 437/2016

SHATRUGHAN

Appellant(s)

VERSUS

THE STATE OF CHHATTISGARH

Respondent(s)

Date : 14-06-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
(VACATION BENCH)

For Appellant(s) Ms. Anu Gupta, Adv.
Mr. Sanjay Mani Tripathi, Advocate (A.C.)
Mr. Kamal Kant Tripathi, Adv.
Mr. Suraj Kumar Singh, Adv.

For Respondent(s) Mr. Sumeer Sodhi, AOR
Ms. Shreya Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the parties at length.
2. Hearing concluded.
3. Judgment reserved.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)